

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE AT CHENNAI

O.A. No. 246 of 2020 (SZ)

Between

Tribunal on its own Suomoto based
On the news item in Dinamani Newspaper
Chennai edition Dt.02.11.2020" Vaiyavur
and Nathappettai Lakes: Will become a bird Sanctuary?

And

The Secretary to Government of Tamil Nadu,
Department of Environment,
Govt. Secretariat, Fort St. George, Chennai
And 9 others

... Respondent(s)

STATUS REPORT-III FILED BY THE 9TH RESPONDENT

**M/s. HARIKRISHNAN R
J. JOSEPH SUNDAR
NIKHIL J**

**COUNSEL FOR THE 9TH RESPONDENT
9003801089**

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE AT CHENNAI

O.A. No. 246 of 2020 (SZ)

Between

Tribunal on its own motion Suomoto based
On the news item in Dinamani Newspaper
Chennai edition Dt.02.11.2020" Vaiyavur
and Nathappettai Lakes: Will become a bird Sanctuary?

And

The Secretary to Government of Tamil Nadu,
Department of Environment,
Govt. Secretariat, Fort St. George, Chennai
And 9 others

... Respondent(s)

INDEX

S.No.	Description	Pg. No.
1.	Status Report-III filed by the 9 th Respondent	1

Dated at Chennai this the 10th day of March 2026



COUNSEL FOR THE 9TH RESPONDENT

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE AT CHENNAI

O.A. No. 246 of 2020 (SZ)

Between

Tribunal on its own motion Suomoto based
On the news item in Dinamani Newspaper
Chennai edition Dt.02.11.2020" Vaiyavur
and Nathappettai Lakes: Will become a bird Sanctuary?

And

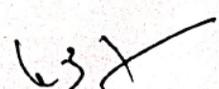
The Secretary to Government of Tamil Nadu,
Department of Environment,
Govt. Secretariat, Fort St. George, Chennai
And 9 others

... Respondent(s)

STATUS REPORT-II FILED BY THE 9TH RESPONDENT

I, K. Balasubramanian, son of Kuttiyappa Goundar, aged 55 years, currently serving as Commissioner of Kancheepuram Corporation, having come down to Chennai temporarily, do solemnly state and affirm as under:

1. I am currently serving as the Commissioner of the Kanchipuram Corporation, and I am authorised to file this report on behalf of the 9th Respondent. I am filing this Status Report-III from the records available in my office to appraise the Hon'ble Tribunal of the developments regarding the query raised on 08.01.2026. I crave the leave of this Hon'ble Tribunal to treat the earlier reports dated 10.02.2021, 21.07.2025 and 08.01.2026 filed on behalf of the 9th Respondent as part and parcel of this report.
2. With respect to the directions issued by this Hon'ble Tribunal vide order dated 08.01.2026, it is respectfully submitted as follows:

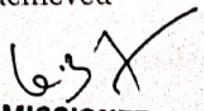

COMMISSIONER
KANCHIPURAM CITY MUNICIPAL CORPORATION

A) Upgradation of the Underground Sewage System (UGSS)

- i. The work relating to the implementation of the Underground Sewerage System in the 18 wards is presently underway and has achieved 41% completion.
- ii. The item wise progress status of UGSS is as follows:
 - Caring Main: 38.27%
 - Machine holes erection: 50.69%
 - House Service Connection: 29.45%
 - Pumping main: 13.73%
 - Pumping station: 54%
 - Lifting station: 50%
 - Road restoration: 84.71%
- iii. The project is scheduled to be completed by September 2027. The work could not be completed before the schedule due to several practical difficulties encountered during execution, including dense housing and narrow internal roads in several wards, which limits the use of heavy machinery and require manual excavation in many stretches, delay in obtaining certain statutory clearances from other departments and monsoon related interruptions.
- iv. Notwithstanding the above constraints, the Corporation is taking all necessary steps to expedite the works and ensure completion within the scheduled period.

B) Construction of Sewage Treatment Plant (STP)

- i. The construction of a new Sewage Treatment Plant (STP) based on Sequencing Batch Reactor (SBR) technology has achieved

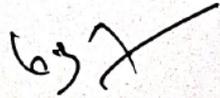

COMMISSIONER
KANCHIPURAM CITY MUNICIPAL CORPORATION

approximately 60% overall progress as on date. The stage-wise progress of the project is as follows:

- Construction of primary treatment unit: 100%
 - Construction of secondary treatment unit: 70%
 - Construction of Additional Infrastructures: 70%
 - Supply and erection of Mechanical / Electrical items: 40%
- ii. The project is scheduled to be completed by September 2026. Completing the project before this scheduled date has not been possible due to supply chain disruptions that have delayed the procurement and delivery of specialized machineries necessary for the SBR technology.

C) Manjalneer Odai Canal

- i. The status of completion of the construction of concrete walls on both sides, along with the canal bed flooring, in the Manjalneer Odai canal, out of the total length of 5.583 kilometres, has achieved approximately 99% overall progress as on date.
- ii. The construction is expected to be completed by March 2026. the Corporation is taking all necessary steps to expedite the works and ensure completion within the scheduled period.
- iii. Upon completion of the construction works, the Manjalneer Odai canal shall be comprehensively cleaned, and desilted, and measures such as installation of screens and fencing will be undertaken and completed within a further period of three months.


COMMISSIONER
KANCHIPURAM CITY MUNICIPAL CORPORATION

iv. The fencing work is proposed for a length of 5,715 meters at an estimated cost of Rs.146.00 Lakhs. Administrative and technical sanctions for the weld mesh fence were granted on 04.12.2025 and 17.12.2025, respectively. Subsequently work order has also been issued. The duration for the completion of fencing cannot be cut short due to technical reasons and statutory compliance. But the Corporation is making every effort to complete the work within the scheduled period.

D) Solid Waste Management

- i. Other than the already existing and functional waste processing infrastructure comprising 13 Micro Composting Centres (MCCs), 4 On-site Composting Centres (OCCs), and 5 Material Recovery Facilities (MRFs) within Kancheepuram, construction of 6 new Micro Composting Centres (MCCs) and 3 new Material Recovery Facilities (MRFs) is presently underway.
- ii. The status of the facilities under construction is detailed below:

MCC				
S. No.	Place	Capacity	Present stage of work	Progress
1.	Anjur	5 MT	I-Beam Column work in progress	30%
2.	Vaiyavoor	5 MT	Completed	100%
3.	Nathapettai	5 MT	Basement work in progress	15%
4.	Enathur	5 MT	Truss work is in progress	40%
5.	Muthiyapettai	5 MT	Column barbending work is in progress	10%


COMMISSIONER
KANCHIPURAM CITY MUNICIPAL CORPORATION

6.	Putheri	5 MT	Beam work is in progress	50%
----	---------	------	--------------------------	-----

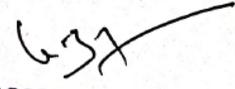
MRF				
S. No.	Place	Capacity	Present stage of work	Progress
1.	Nathapettai	5 MT	I-Beam Column work in progress	30%
2.	Vaiyavoor	5 MT	Completed	100%
3.	Enathur	5 MT	Roof Truss work is in progress	40%

- iii. The construction of the said MCCs and MRFs was expected to be completed by July 2026. The Corporation is expediting the work and will complete the project on or before May 2026 as per the direction of this Hon'ble Tribunal.
3. I respectfully state that the Kancheepuram Corporation is committed to ensuring strict compliance with all directions and orders issued by this Hon'ble Tribunal.
4. For all the aforesaid reasons, it is prayed that this Tribunal may be pleased to take on record this Status Report-III and thereby render justice.

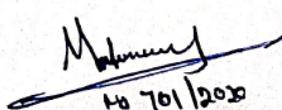
Solemnly Affirmed at Chennai

On the 9th day of March 2026

And signed his name in my presence


COMMISSIONER
KANCHIPURAM CITY MUNICIPAL CORPORATION

BEFORE ME


 No 701/2022
ADVOCATE
 3rd floor No 152 Thambu Chetty Street
 Chennai - 01

**BEFORE THE HON'BLE NATIONAL GREEN
TRIBUNAL, SOUTHERN ZONE AT CHENNAI**

O.A. No. 246 of 2020 (SZ)

Between

Tribunal on its own Suomoto based
On the news item in Dinamani Newspaper
Chennai edition Dt.02.11.2020" Vaiyavur
and Nathappettai Lakes: Will become a bird
Sanctuary?

And

The Secretary to Government of Tamil
Nadu and 9 others

...Respondent(s)

**STATUS REPORT-III FILED BY THE 9TH
RESPONDENT**

**M/s. HARIKRISHNAN R
J. JOSEPH SUNDAR
NIKHIL J**

**COUNSEL FOR THE 9TH RESPONDENT
9003801089**